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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/156/2016  
NAME OF THE PETITIONER(S) : Gangotri Textiles Limited  
NAME OF THE RESPONDENT(S) : M/s Jagannath Textile Company Limited & 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	SIGNATURE		

REPRESENTATION BY WHOM

1. GOWRI V.

For M/s RAMANIG & SHANKAR.

RESPONDENT.

*Gowri*

2. S. Manjula Devi, ADV

For KSR & CO company secretaries w,  
CBE

For Petitioner

*S. Manjula Devi*

**ORDER**

Counsels for both the parties present. Counsel for Petitioner sought further time for filing the rejoinder. At request, time is enlarged. The matter is posted for final hearing. Put up on 22/2/17 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

*Ch. Md. Sharief Tariq*

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

*K. Anantha Padmanabha Swamy*